

Seventeenth Lok Sabha

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Title: Secretary General laid the Bills passed by the Houses of Parliament during the Eighth session of Seventeenth Lok Sabha.

**SECRETARY GENERAL:** Sir, I lay on the Table the following seven Bills passed by the Houses of Parliament During the Eighth Session of Seventeenth Lok Sabha and assented to by the President since a report was last made to the House on the 2<sup>nd</sup> February, 2022:-

The Appropriation (No.2) Bill, 2022;

The Appropriation (No.3) Bill, 2022;

The Jammu and Kashmir Appropriation Bill, 2022;

The Jammu and Kashmir Appropriation (No.2) Bill, 2022;

The Finance Bill, 2022;

The Appropriation Bill, 2022; and

The Constitution (Scheduled Castes and Scheduled Tribes) Orders (Amendment) Bill, 2022.

I also lay on the Table a copy each, duly authenticated by the Secretary General, Rajya Sabha, of the following four Bills passed by the Houses of Parliament and assented to by the President:

The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2022;

The Delhi Municipal Corporation (Amendment) Bill, 2022;

The Criminal Procedure (Identification) Bill, 2022; and

# The Chartered Accountants, the Cost and Works Accountants and the Company Secretaries (Amendment) Bill, 2022.

... (*Interruptions*)